

TA.

1-2-90

Sri K.C. Sinha Present &
behalf of the Respondents. Reply
may be filed by 22-2-90

by Rego

22-2-90

The Counsel for the applicant
and Sri K.C. Sinha Present.
Let this case be put up
before Court for hearing
on 26.4.90 As this is an old
case of 1983.

R 22
J 22

← 26.4.90 no sitting. Adjourned
to 24.7.90 for hearing

app
CA, filed
24.7.90

Hon'ble K.J. Ramam, A.M.
Hon'ble D.K. Agrawal, J.M.

Q

24.7.90

Shri K.C. Sinha learned counsel for the respondents
informs us that there is no information to the
counsel for the petitioner about the date fixed.
Let notice be issued by Registered Post to Shri
Kripa Nath Srivastava, Advocate at his residential
address: 99-B, 7/1, Dalalpura, Allahpur, Allahabad
and list this case for hearing on 28-9-90.

Dec
J.M.

W.R.
A.M.

(sns)

not to
int counsel.
or hearing

28.9.90

no sitting adjourned to 2.11.90
for hearing.

W.R.
M.R.